Date: Oct 10, 2025

Public consultation no. C2R/2025-26/255

RBI invites public comments on the draft "Reserve Bank of India (Non-Banking

Financial Companies - Treatment of Wilful Defaulters and Large Defaulters)

Directions, 2025"

With a view to consolidate the existing regulatory instructions on the topic on an 'as-

is' basis, the draft of Reserve Bank of India (Non-Banking Financial Companies -

Treatment of Wilful Defaulters and Large Defaulters) Directions 2025 has been

issued for public comments.

Additional comments or any attachments may also be submitted by email at

feedbackconsoldor@rbi.org.in.

Last date for submission of comments is November 10, 2025.

**Draft Direction:** PDF (339.08 KB)